

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CRL.) NO(s). 33 OF 2004

MAHARAJ KRISHAN BHAN

Petitioner(s)

VERSUS

KOTAK MAHINDRA FINANCE LTD.

Respondent(s)

(With appln(s) for stay)

( For Final Disposal )

Date: 21/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Sibor Sankar Mishra, Adv.

For Respondent(s)

Ms. Jaspreet Gogia, Adv.

UPON hearing counsel the Court made the following

O R D E R

The petition is adjourned.

(Sheetal Dhingra)

Court Master

(Vijay Dhawan)

Court Master